

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 10/03/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mukesh K. Giri,Adv.

For Respondent(s)

Mr. D.K. Thakur, Adv.
Mr. Nitin Kumar Thakur,Adv.
Mr. P. N. Puri,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service with respect to respondent No.1 is
still awaited. Be filed within two weeks.

List again on 22.4.2015.

(RACHNA GUPTA)
Registrar